

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated – 18.07.2017

PROCEEDINGS

Judiciary –Appointment of 10 District Judges by Direct Recruitment from the Bar –
Additional Orders issued.

Read : High Court order No.B1(A)-105038/2016(1) dated 10-07-2017

ORDER NO. B1- 105038/2016

As per the the High Court Court order read above,the officers at
Sl.No. 2 to 10 were directed to report before the Registrar(Subordinate Judiciary),High
Court at 9 A.M on 19.07.2017 for training.

In continuation of the above ,the following orders are issued;

'The District Judge concerned will make the necessary charge
arrangements in respect of the officers prior to their proceeding for attending the
training'.

The High Court order read above stands modified to the above
extent.

(By Order),



K.Babu
Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram.
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The District Judges of Pathanamthitta, Kalpetta, Thrissur, Thalassery,
Thiruvananthapuram, Kasaragod, Kalpetta and Kozhikode.
The Administrative Records Section, High Court (2 copies)
The File.

2